

In The Central Administrative Tribunal, Jaipur Bench, Jaipur

MP GA/TAMP, No. 128 / 1993 (in OA No. 122/93)
A.J. Sc/St Emp. Assn. Versus UOD & Ors.
Ajmer

Date of Order	Orders
	This is an M.P. no. 128/93 (in OA No. 122/93) for permission to file joint application in the OA. On scrutiny it has been found in order. SO(5)/PR 2/93
1.3.93	Mr. Jas Raj Counsel for the applicant Register & Put up in Court for admission on 2.3.93 along with OA-93 <i>Gulab Singh</i> REGISTRAR C.A.T., JAIPUR
9.3.93	Mr. Jas Raj - Counsel for petitioner. Heard. M.P. for joining together and for permission to file a joint petition is allowed. M.P. stands disposed of accordingly. <i>B.N. Dhobadigal</i> (B.N. Dhobadigal) Member (A) <i>Gopal Krishna</i> Gopal Krishna Member (Judicial)
	Copy sent to the appo. & supro 1 on vide 2035 to 2036. Date 29.7.93

15/8/93